<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 266 OF 2016 & IA NO. 561 OF 2016

Dated: 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: PEL Power Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri Ms. Neha Garg	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Ms. Suparna Srivastava for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson